

Central Administrative Tribunal
Principal Bench: New Delhi

(34)

CP No. 234/97 in OA 2591/91

New Delhi, this the 19th day of December, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)
Hon'ble Shri S. P. Biswas, Member (A)

Smt. Shashi Patel w/o Sh. K. Patel,
R/o 39-D, Pocket IV, Mayur Vihar,
Delhi.Applicant

(By Advocate: Shri K.K.Puri)

Versus

Shri P.V. Jayakrishna,
Chief Secretary,
Govt. of N.C.T. of Delhi,
5, Sham Nath Marg,
New Delhi.Respondents

(By Advocate: Shri Vijay Pandita)

O R D E R (Oral)

Dr. Jose P. Verghese, Vice-Chairman (J) -

It is stated that the order complained against in this Contempt Petition was subject matter of a Writ Petition in the High Court and an ad interim order has already been passed. In view of this, this Contempt Petition is disposed of and notice discharged for the time being granting liberty to the petitioner to approach this court by way of an M.A. after disposal of the said order by the High Court.


(S.P.Biswas)
Member (A)

naresh


(Dr. Jose P. Verghese)
Vice-Chairman (J)